

ITEM NO.6

COURT NO.12

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 12251/2018

HANUMAN LAXMAN AROSKAR

Appellant(s)

VERSUS

UNION OF INDIA

Respondent(s)

(WITH IA No.185506/2018-STAY APPLICATION)

WITH

C.A. No. 1053/2019 (XVII)

(WITH I.R. and IA No.9739/2019-EX-PARTE STAY and IA No.9735/2019-
CONDONATION OF DELAY IN FILING APPEAL and IA No.9729/2019-
CONDONATION OF DELAY IN REFILING)

Date : 27-02-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE HEMANT GUPTA

For Appellant(s)

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 Mr. Vanshi Rao, Adv.
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Mr. Annam D. N. Rao, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER